

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**



**CP No-344/2019 in
OA No-540/2018
MA No-3417/2019**

New Delhi, this the 18th day of November, 2019

**Hon'ble Sh. A.K. Bishnoi, Member(A)
Hon'ble Sh. R.N. Singh, Member(J)**

Sunita Bansal
 Aged about 40 years
 W/o Sh. Naveen Kumar Gupta
 R/o 16/50, 3rd Floor, Subhash Nagar, New Delhi-110027
 Post:PGT Chemistry (Female)
 Post Code: 103/17, Group-B. Petitioner

(through Sh. T.T. Lepcha for Sh. Anuj Aggarwal)

Versus

1. Sh. Vijay Kumar Dev
 Chief Secretary
 Govt. of NCT of Delhi
 A-Wing, 5th Floor, Delhi Secretariat
 Secretariat, IP Estate
 New Delhi-110002.

2. Sh. R. Subrahmanyam
 The Secretary
 Union of India
 Ministry of Human Resource & Development
 Shastri Bhawan, New Delhi-110001.



3. Ms. Gitanjali Gupta
 The Chairman
 Delhi Subordinate Services Selection Board (DSSSB)
 Govt. of NCT of Delhi
 FC-18, Institutional Area
 Karkardooma, Delhi-110092.

4. Ms. Saumya Gupta
 Director of Education
 Directorate of Education
 Government of NCT of Delhi
 Old Secretariat Building
 Civil Lines, Delhi-110054. ... Respondents

(through Sh. Anuj Kumar Sharma for DSSSB, Sh. Y.P. Singh for R. No. 2 and Sh. Amit Yadav for R. No. 4)

ORDER(ORAL)

Hon'ble Sh. R.N. Singh, Member(J)

MA No. 3417/2019 has been filed on behalf of respondent no. 2, i.e., R. Subrahmanyam, The Secretary, Union of India, Ministry of Human Resource and Development. Learned counsel for the applicant submits that such respondent has no role in the present CP. He gives his no objection for dropping of such respondent from the array of parties in the CP.

2. In view of the above, the MA is allowed.



CP No. 344/2019

Learned counsels for the parties also further submit that the order of this Tribunal has fully been complied with. The Contempt Petition is accordingly closed. Notices issued to the respondents are discharged.

(R.N. Singh)
Member(J)

(A.K. Bishnoi)
Member(A)

/ns/